

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :08/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/30248/2024 BLAPL/10374/2024	GOURANGA ROUT VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	BINHARPUR /289 /2024 A.D.J.,JJPUR(Jajapur) CT/0000249/2024
2	D-BLAPL/30615/2024 BLAPL/10375/2024	ASHOK DAS VS STATE OF ODISHA	RAJ KUMAR ROUT VS	G.R.P.S. /198 /2024 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000042/2024
3	D-BLAPL/30435/2024 BLAPL/10376/2024	SUKANTA PEREI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	NAYAPALLI P.S. /540 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000498/2024
4	D-BLAPL/30448/2024 BLAPL/10377/2024	ANADI SANDHA VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	KANTAMAL /166 /2024 J.M.F.C.,KANTAMAL(Baudh) CT/0000458/2024
5	D-BLAPL/30616/2024 BLAPL/10378/2024	FULJHAR DEVI VS STATE OF ODISHA	RAJ KUMAR ROUT VS	G.R.P.S. /198 /2024 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000042/2024
6	D-BLAPL/30675/2024 BLAPL/10379/2024	ANIL HARIJAN VS STATE OF ODISHA	ARIJEET MISHRA VS	BORIGUMMA /120 /2024 JMFC, BORIGUMMA(Koraput) GR/0000197/2024
7	D-BLAPL/30617/2024 BLAPL/10380/2024	AMAN KUMAR VS STATE OF ODISHA	RAJ KUMAR ROUT VS	G.R.P.S. /198 /2024 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000042/2024
8	D-BLAPL/30579/2024 BLAPL/10381/2024	KHARAT GHEEVELA VS STATE OF ODISHA	SUSHANTA KUMAR ORADHAN VS	GOLAMUNDA /68 /2017 SPECIAL JUDGE,BHAWANIPATNA(Kala Spl/0000038/2017
9	D-BLAPL/30503/2024 BLAPL/10382/2024	TOPHAN ROUT VS STATE OF ODISHA	UMA CHARAN MISHRA VS	EOW,BHUBANESWAR /9 /2024 PRESIDING OFFICER,DESIGNATED COU CT/0000020/2024
10	D-BLAPL/30267/2024 BLAPL/10383/2024	KANHU CHARAN BISOI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BARANGA /325 /2024 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000151/2024
11	D-BLAPL/30507/2024 BLAPL/10384/2024	GURUDEB SETH @ GURUDEB SETH VS STATE OF ODISHA	UDIT RANJAN JENA VS	BASTA /22 /2024 J.M.F.C.,BASTA(Baleshwar) CT/0000080/2024

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12	D-BLAPL/30104/2024 BLAPL/10385/2024	KOSA MADI VS STATE OF ODISHA	MANORANJAN PADHY VS	MATHILI /127 /2017 A.D.J.,MALKANGIRI(Malkangiri) CT/0000135/2022
13	D-BLAPL/29939/2024 BLAPL/10386/2024	AKRURA CHARAN JENA VS STATE OF ODISHA	LALITENDU MISHRA VS	CHHEND /166 /2024 S.D.J.M.,PANPOSH(Sundargarh) GR/0002237/2024
14	D-BLAPL/28802/2024 BLAPL/10387/2024	ABHISEK GOUDA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	PURI SADAR /375 /2024 NYAYADHIKARI,PURI(Puri) GR/0000559/2024
15	D-BLAPL/30099/2024 BLAPL/10388/2024	RAJU DANGARI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	ORKEL /223 /2021 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000126/2021
16	D-BLAPL/26133/2024 BLAPL/10389/2024	AKASH NAYAK VS STATE OF ODISHA	SANTOSH KUMAR SAMANTARAY VS	BAIDYANATHPUR /240 /2024 SPL. JUDGE(POCSO), BERHAMPUR(Ganjam) Spl/0000070/2024
17	D-BLAPL/29701/2024 BLAPL/10390/2024	MANTHAN THAKUR VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	JHARSUGUDA /509 /2024 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA CT/0002086/2024
18	D-BLAPL/29831/2024 BLAPL/10391/2024	MADHAB RABI DAS @ AMARENDRA KUMAR MADHAB @ GURUJI @ SAHIB @ SUJITBINI MISHRA VS STATE OF ODISHA	 VS	PLANTSITE /190 /2018 S.D.J.M.,PANPOSH(Sundargarh) GR/0001028/2018
19	D-BLAPL/30643/2024 BLAPL/10392/2024	JAGABANDHU SETHI VS STATE OF ODISHA	RATIKANTA MOHAPATRA VS	SIMULIA /67 /2020 3RD ADDL DISTRICT JUDGE, BALASOR ST/0000113/2020
20	D-BLAPL/29912/2024 BLAPL/10393/2024	VED PRAKASH KASHYAP @ VED PRAKASH VS STATE OF ODISHA	GAUTAM SIDDIQUE VS	EOW,BHUBANESWAR /28 /2023 PRESIDING OFFICER,DESIGNATED COURT CT/0000128/2023
21	D-BLAPL/29984/2024 BLAPL/10394/2024	GOURA CHANDRA KALAKURA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	ORKEL /276 /2024 J.M.F.C., KUDUMULUGUMMA(Malkangiri) GR/0000335/2024
22	D-BLAPL/29928/2024 BLAPL/10395/2024	RUTUN KUMAR DASH @ RUTUN DASH VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BAIDYANATHPUR /240 /2024 SPL. JUDGE(POCSO), BERHAMPUR(Ganjam) Spl/0000070/2024
23	D-BLAPL/30114/2024	SARASWATI GOCHHAYAT	BHABANI SHANKAR DASPARIDA	ANGUL TOWN /163 /2024

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	BLAPL/10396/2024	VS STATE OF ODISHA	VS	SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/0000012/2024
24	D-BLAPL/28566/2024 BLAPL/10397/2024	AMULYA NAIK VS STATE OF ODISHA	OM PRAKASH SARAN VS	DHENKANAL SADAR /51 /2015 DISTRICT & SESSIONS JUDGE,DHENKA CT/0000149/2024
25	D-BLAPL/30130/2024 BLAPL/10398/2024	SAMIT RANJAN MALLICK VS STATE OF ODISHA	MANOJ BIHARI DAS VS	MATHILI /155 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000115/2024
26	D-BLAPL/30379/2024 BLAPL/10399/2024	DASARATH BARMA @ BRAHMA VS STATE OF ODISHA	S.S.RAY (2) VS	AMBADOLA /88 /2023 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000084/2023
27	D-BLAPL/30149/2024 BLAPL/10400/2024	SUKANTA SUNA @ TINKODO SUNA @ TINKODO NAG VS STATE OF ODISHA	BYOMOKESH SAHOO VS	BARGARH /447 /2024 DIST.AND SESSIONS JUDGE,BARGARH Spl/0000066/2024
28	D-BLAPL/30402/2024 BLAPL/10401/2024	TOYEB ALLI MOLLA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BASTA /191 /2022 J.M.F.C.,BASTA(Baleshwar) CT/0000494/2022
29	D-BLAPL/30409/2024 BLAPL/10402/2024	TOYEB ALLI MOLLA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BASTA /187 /2019 J.M.F.C.,BASTA(Baleshwar) CT/0000314/2019
30	D-BLAPL/30350/2024 BLAPL/10403/2024	SADHU LENKA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHANDAPARA /72 /2024 A.D.J.,NAYAGARH(Nayagarh) TR/0000133/2024
31	D-BLAPL/30696/2024 BLAPL/10404/2024	MRUTUNJAYA PADHY VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	SECTOR-7 /136 /2023 S.D.J.M.,PANPOSH(Sundargarh) GR/0001746/2023
32	D-BLAPL/30594/2024 BLAPL/10405/2024	TOYEB ALLI MOLLA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TALASARI MARINE /36 /2023 A.D.J.,BALASORE(Baleshwar) ST/0000554/2023
33	D-BLAPL/30687/2024 BLAPL/10406/2024	PRABHAT MALLICK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHUL 2(B)CC/0000002/2024
34	D-BLAPL/30694/2024 BLAPL/10407/2024	DIPAK @ DEEPAK BEHERA VS	SARADA PRASAD DASH VS	KHAIRA /54 /2024 J.M.F.C.,SORO(Baleshwar)

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35	D-BLAPL/30700/2024 BLAPL/10408/2024	STATE OF ODISHA MRUTUNJAYA PADHY VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	CT/0000267/2024 SECTOR-7 /135 /2023 S.D.J.M.,PANPOSH(Sundargarh) GR/0001741/2023
36	D-BLAPL/30541/2024 BLAPL/10409/2024	PINKU SINGH @ PINKU RAJPUT VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	/ /0 SPECIAL JUDGE,NAWAPARA(Nuapada) Sa/0000037/2024
37	D-BLAPL/30703/2024 BLAPL/10410/2024	ARJUN KHILA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	CHITRAKONDA /59 /2022 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000079/2022
38	D-BLAPL/30496/2024 BLAPL/10411/2024	MANOJ PUHAN @ MANORANJAN PUHAN @ PRADHAN @ MANOJ PRADHAN VS STATE OF ODISHA	DILLIP KUMAR MOHANTY VS	KHUNTUNI /69 /2013 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C CT/0000387/2013
39	D-BLAPL/30529/2024 BLAPL/10412/2024	MUKESH SAHU VS STATE OF ODISHA	BIBHU PRASAD DAS VS	KABISURYANAGAR /441 /2024 J.M.F.C.,KABISURYANAGAR(Ganjam) GR/0000436/2024
40	D-BLAPL/30573/2024 BLAPL/10413/2024	PRAKASH CHANDRA SWAIN @ GUGUNA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.,BHUBANESWAR(Khordha) CT/0001927/2023
41	D-BLAPL/30705/2024 BLAPL/10414/2024	PRASHANT PANGI @ PRASANTA PANGI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	CHITRAKONDA /142 /2022 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000163/2022
42	D-BLAPL/30712/2024 BLAPL/10415/2024	TARUN PRASAD KATA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KOMNA PS /177 /2024 J.M.F.C.,KOMNA(Nuapada) CT/0000177/2024
43	D-BLAPL/30733/2024 BLAPL/10416/2024	KRUSHNA CHANDRA SETHI VS STATE OF ODISHA	BHARATI DASH VS	BUGUDA /116 /2018 A.D.J.,BHANJANAGAR(Ganjam) ST/0000168/2018
44	D-BLAPL/30101/2024 BLAPL/10417/2024	KISHAN SAHU @ KRISHNA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BHANJANAGAR /320 /2024 ADDL.DISTRICT SESSIONS CUM SPL JU Spl/0000021/2024
45	D-BLAPL/30235/2024 BLAPL/10418/2024	PRASANTA PRADHAN @ PADHAN VS STATE OF ODISHA	ANKANN PANDA VS	NARLA /199 /2022 AD-HOC A.D.J.(FTSC),BHAWANIPATNA Spl/0000107/2022

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46	D-BLAPL/30585/2024 BLAPL/10419/2024	GOURANGA BARIHA @ GOURANG BARIHA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BHATILI /16 /2024 S.D.J.M.,BARGARH(Bargarh) CT/0000102/2024
47	D-BLAPL/30729/2024 BLAPL/10420/2024	DEBANANDA MAHANTA VS STATE OF ODISHA	BISWAJIT TRIPATHY VS	TURUMUNGA /246 /2024 J.M.F.C.,KEONJHAR(Kendujhar) GR/0001075/2024
48	D-BLAPL/30717/2024 BLAPL/10421/2024	SISIRA NAYAK VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	Maitri Vihar PS /409 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000492/2024
49	D-BLAPL/30710/2024 BLAPL/10422/2024	SK. SONU @ DJ SONU @ SK. SARFARAJ VS STATE OF ODISHA	KULDEEP MOHANTY VS	KHANTAPADA /183 /2023 J.M.F.C. BALASORE(RURAL)(Baleshwar) CT/0000562/2023
50	D-BLAPL/30458/2024 BLAPL/10423/2024	DHIRENYA @ MUNI SWAIN VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	PATKURA /125 /2024 SPECIAL JUDGE,KENDRAPARA(Kendrap Spl/0000037/2024
51	D-BLAPL/30824/2024 BLAPL/10424/2024	SRI MANTU @BABU BISWAL VS STATE OF ODISHA	PARSURAM PANDA VS	BANSADA /210 /2024 J.M.F.C,CHANDABALI(Bhadrak) GR/0000530/2024
52	D-BLAPL/30715/2024 BLAPL/10425/2024	BHABANI SHANKAR NAYAK VS STATE OF ODISHA	ANIRUDHA DAS VS	RAIKIA /97 /2023 ADDL. SESSION JUDGE,BALLIGUDA(K ST/0000013/2024
53	D-BLAPL/30738/2024 BLAPL/10426/2024	LAXMIDHAR PRADHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALIAPAL /88 /2024 J.M.F.C.,BASTA(Baleshwar) CT/0000240/2024
54	D-CMAPL/43527/2024 CMAPL/345/2024	SRI SRI LAXMI MAA SELF HELP GROUP,BHADRAK VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	// (//
55	D-CMP/42831/2024 CMP/1151/2024	K.RAJYALAXMI VS K.APPA RAO	KOUSIK ANANDA GURU VS	// CIVIL JUDGE (SD),CHATRAPUR(Ganjam) CS/0000069/2023
56	D-CMP/42965/2024 CMP/1152/2024	NARASINGHA PRADHAN VS RAGHUNATH CHHURIA	ALOK KUMAR PANDA VS	// CIVIL JUDGE (SD),SONEPUR(Sonepur) CS/0000122/2019
57	D-CMP/42877/2024	SUSHREE RATH	ARUN KUMAR PATRA	//

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	CMP/1153/2024	VS SUBHASHREE ROUT@SELVARAJOO	VS	2ND ADJ,CUTTACK(Cuttack) Fao/0000081/2021
58	D-CMP/43159/2024 CMP/1154/2024	JAYANTI BARIK VS PARSHURAM BARIK	VIVEKANANDA JENA VS	// CIVIL JUDGE (SD), SORO(Baleshwar) CS/0000211/2021
59	D-CMP/38881/2024 CMP/1155/2024	BISWAKSEN SAHOO VS DINABANDHU PRADHAN	KSHIROD KUMAR SAHOO VS	// ADDL SESSIONS JUDGE, KUJANG(Jagatsi) Fao/0000022/2019
60	D-CMP/42960/2024 CMP/1156/2024	SANKAR JENA VS JUDHISTIRA MOHANTY	PRAFULLA KUMAR BISWAL VS	// CIVIL JUDGE (JR.DIV.),AUL(Kendrapara) CS/0000014/2024
61	D-CMP/42742/2024 CMP/1157/2024	PREMALATA SAHOO VS GOPAL SAHOO	SOUMYA MISHRA VS	// CIVIL JUDGE (SD),JAJPUR(Jajapur) CS/0000407/2012
62	D-CMP/42839/2024 CMP/1158/2024	HAMIDI MASJID KADRAYAN, BALASORE VS SK.TAJUDDIN	SOUMYA MISHRA VS	// CIVIL JUDGE (SD),BALASORE(Baleshwar) CS/0001525/2019
63	D-CONTC/42309/2024 CONTC/7276/2024	REENA RAVICHANDRAN VS MANAS RANJAN SWAIN, TAHASILDAR, BBSR	ADV. VS	// ()
64	D-CONTC/42313/2024 CONTC/7277/2024	INDUMATI PATRA VS MANAS RANJAN SWAIN, TAHASILDAR, BBSR	ADV. VS	// ()
65	D-CONTC/43143/2024 CONTC/7278/2024	ASHWINI KUMAR GHOSH VS PURNA CHANDRA SETHI, D.E.O,MAYURBHANJ	JYOTIRMAY GUPTA VS	// ()
66	D-CONTC/41915/2024 CONTC/7279/2024	CHITTARANJAN PAHI VS ASISH THACKRE, COLLECTOR, KEONJHAR	BISWAJIT NAYAK VS	// ()
67	D-CONTC/42971/2024 CONTC/7280/2024	ALOK RANJAN BEHERA VS ASHOK KUMAR SAHOO,SUPT.,RURAL WORKS DIV.	ADV. VS	// ()
68	D-CONTC/43094/2024 CONTC/7281/2024	PRATIMA NAYAK VS	ADV. VS	// ()

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69	D-CONTC/43096/2024 CONTC/7282/2024	ABHISHEK DAS, O.A.S, DAMBARUDHAR NAYAK VS	ADV. VS	// // ()
70	D-CONTC/43215/2024 CONTC/7283/2024	ASIT KUMAR PANDA, O.A.S, DHIBAR BISWAL VS	ALOK KUMAR MOHAPATRA VS	// // ()
71	D-CONTC/43217/2024 CONTC/7284/2024	SHALINI PANDIT, IAS RABICHANDRA DHARUA VS	ALOK KUMAR MOHAPATRA VS	// // ()
72	D-CONTC/43219/2024 CONTC/7285/2024	SHALINI PANDIT, IAS BINAYAK PATEL VS	ALOK KUMAR MOHAPATRA VS	// // ()
73	D-CONTC/43223/2024 CONTC/7286/2024	SHALINI PANDIT, IAS ANANDINI PANDA VS	ALOK KUMAR MOHAPATRA VS	// // ()
74	D-CONTC/43226/2024 CONTC/7287/2024	SHALINI PANDIT, IAS RAJENDRA MAHAKUR VS	ALOK KUMAR MOHAPATRA VS	// // ()
75	D-CONTC/43230/2024 CONTC/7288/2024	SHALINI PANDIT, IAS MAHENDRA PRADHAN VS	ALOK KUMAR MOHAPATRA VS	// // ()
76	D-CONTC/42657/2024 CONTC/7289/2024	SHALINI PANDIT, IAS BAIDYANATH DAS VS	ADV. VS	// // ()
77	D-CONTC/42866/2024 CONTC/7290/2024	SHALINI PANDIT, IAS BANITA RANI BISWAL VS	ADV. VS	// // ()
78	D-CONTC/42945/2024 CONTC/7291/2024	PURNA CHANDRA MISHRA, O.A.S (SAG) SUMITRA PRADHAN VS	NARENDRA KUMAR LENKA VS	// // ()
79	D-CONTC/43387/2024 CONTC/7292/2024	GITANANJALI SAHOO, B.E.O,ODAGAON HRUDANANDA DEB VS	SATYAJIT BEHERA VS	// // ()
		BISHNUPADA SETHI, I.A.S.		//

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80	D-CONTC/39699/2024 CONTC/7293/2024	INAMUL ISLAM VS PINAK MISHRA, I.P.S,	BIDYADHAR PRADHAN VS	// () //
81	D-CONTC/42408/2024 CONTC/7294/2024	MAHESWAR PUHAN VS DR. DHARANIDHARA NANDA, DIRECTOR, HIGHER EDUCATION DEPT.	ADV. VS	// () //
82	D-CONTC/42902/2024 CONTC/7295/2024	KARUNAKAR SAHU VS SHALINI PANDIT, I.A.S,	ADV. VS	// () //
83	D-CONTC/43522/2024 CONTC/7296/2024	DAYANIDHI MISHRA VS SHALINI PANDIT, I.A.S,	ADV. VS	// () //
84	D-CONTC/43553/2024 CONTC/7297/2024	BHABANI SANKAR KAR VS PARUL PATAWARI, IAS	ADV. VS	// () //
85	D-CRLA/30188/2024 CRLA/1011/2024	SANTOSH SWAIN VS STATE OF ODISHA	DEVASHIS PANDA VS	HINJILI (ASKA) /141 /2022 A.D.J.,ASKA(Ganjam) ST/0000058/2022
86	D-CRLA/30656/2024 CRLA/1012/2024	NABA KISHORE BEHERA@PATI VS STATE OF ODISHA	PRADEEP KUMAR PARIDA VS	ATHGARH /211 /2012 ADDL.SESIONS JUDGE,ATHAGARH(C ST/0000004/2016
87	D-CRLA/29860/2024 CRLA/1013/2024	MANU NAIK@MANU NAYAK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BUGUDA /331 /2022 ADDL.DISTRICT SESSIONS CUM SPL JU Spl/0000035/2022
88	D-CRLA/29874/2024 CRLA/1014/2024	BHAGIRATHI BHUYAN VS STATE OF ODISHA	REENA NAYAK VS	BALASORE VIGILANCE /44 /2012 SPL.JUDGE(VIG.),KEONJHAR(Kendujhar) TR/0000007/2014
89	D-CRLA/29882/2024 CRLA/1015/2024	BHAGIRATHI BHUYAN VS STATE OF ODISHA	REENA NAYAK VS	BALASORE VIGILANCE /43 /2012 SPL.JUDGE(VIG.),KEONJHAR(Kendujhar) TR/0000006/2014
90	D-CRLA/29958/2024 CRLA/1016/2024	BAL SANKAR MAHATO VS STATE OF ODISHA	KULDEEP MOHANTY VS	BISRA /39 /2024 2ND A.D.J.,ROURKELA(Sundargarh) Spl/0000007/2024
91	D-CRLA/30072/2024	BUKUNA BEHERA @ PINKU	SUSANTA KUMAR ROUT	DHENKANAL SADAR /299 /2022

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	CRLA/1017/2024	VS STATE OF ODISHA	VS	SPECIAL JUDGE,DHENKANAL(Dhenkanal) Spl/0000052/2022
92	D-CRLA/30117/2024 CRLA/1018/2024	MANOJ BEHERA @ SUSHANTA @ OLA VS STATE OF ODISHA	SUSHANTA KUMAR SAMANTARAY VS	CUTTACK SADAR /467 /2020 P.O SPL.COURT SC AND ST (POA) ACT, CT/0000151/2020
93	D-CRLA/27264/2024 CRLA/1019/2024	BIJAY BEHERA VS STATE OF ODISHA	PURNA CHANDRA MOHARANA VS	TALABANIA /85 /2024 SPECIAL JUDGE, PURI(Puri) Spl/0000113/2024
94	D-CRLA/30214/2024 CRLA/1020/2024	BINIT ORAM VS STATE OF ODISHA	KULDEEP MOHANTY VS	BISRA /39 /2024 2ND A.D.J.,ROURKELA(Sundargarh) Spl/0000007/2024
95	D-CRLLP/30536/2024 CRLLP/47/2024	STATE OF ODISHA VS BIJAY KUMAR DAS	SAUBHAGYA KETAN NAYAK,A.G.A. VS	MAHILA P.S.(BBSR) /32 /2014 A.D.J.,BHUBANESWAR(Khordha) CT/0000007/2015
96	D-CRLMC/30592/2024 CRLMC/3909/2024	INDIAN MARBLE COMPANY VS TORQUE MINERALS PVT. LTD., CUTTACK	SUSANTA KUMAR DASH VS	/ /0 J.M.F.C.(II),CUTTACK(Cuttack) ICC/0000086/2023
97	D-CRLMC/28672/2024 CRLMC/3910/2024	RAMESH CHANDRA JENA @ RAMESH JENA VS STATE OF ODISHA	DEBASIS SAHOO VS	NANDIPADA /81 /2021 J.M.F.C, HATADIHI(Kendujhar) GR/0000096/2021
98	D-CRLMC/29296/2024 CRLMC/3911/2024	DHANANJAYA SWAIN VS STATE OF ODISHA(VIG.)	MILAN KANUNGO VS	CUTTACK VIGILANCE /50 /2012 SPL.JUDGE (VIG),CUTTACK(Cuttack) TR/0000024/2017
99	D-CRLMC/30385/2024 CRLMC/3912/2024	ASHOK KUMAR PARIDA VS MAMATA MALLIK	BRAHMANANDA TRIPATHY VS	/ /0 S.D.J.M.,CUTTACK SADAR(Cuttack) ICC/0000466/2023
100	D-CRLMC/30471/2024 CRLMC/3913/2024	CHANDRASEKHAR SENAPATI VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	DARGHA BAZAR /76 /2017 J.M.F.C.(II),CUTTACK(Cuttack) GR/0002130/2017
101	D-CRLMC/30169/2024 CRLMC/3914/2024	MAHESH KUMAR JENA @ BAPI NAIK VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	TANGARPALI /146 /2019 AD-HOC A.D.J. (FTSC),ROURKELA(Sundargarh) Spl/0000107/2019
102	D-CRLMC/30257/2024 CRLMC/3915/2024	NIRANJAN BEHERA VS	BHABANI SHANKAR RAYAGURU VS	CUTTACK VIGILANCE /12 /2007 SPL.JUDGE (VIG),CUTTACK(Cuttack)

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103	D-CRLMC/28292/2024 CRLMC/3916/2024	STATE OF ODISHA(VIG.) KRUTIBASH BARIK VS ARATI SINGH	PRASANTA KUMAR MISHRA VS	TR/0000100/2009 //0 A.D.J.,BARIPADA(Mayurbhanj)
104	D-CRLMC/28687/2024 CRLMC/3917/2024	PRIYABRATA PUHAN VS STATE OF ODISHA	PRAFULLA KUMAR KAR VS	CRREV/0000031/2009 MADHUPATNA /230 /2024 J.M.F.C.(IV),CUTTACK(Cuttack)
105	D-CRLMC/30468/2024 CRLMC/3918/2024	MANOJ@MANOJA KUMAR LENKA VS ATISH PRASAD DAS	AMIT PRASAD BOSE VS	GR/0000897/2024 //0 J.M.F.C.,BHUBANESWAR(Khordha)
106	D-CRLMC/30172/2024 CRLMC/3919/2024	AJIT PRADHAN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ICC/0001011/2014 BOUDH /327 /2019 CIVIL JUDGE (S.D.) CUM A.S.J.(W.C.),BO
107	D-CRLMC/27135/2024 CRLMC/3920/2024	PRITI HANTAL@PRITI KUMARI HANTAL VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	CT/0000823/2019 MACHHKUND /81 /2021 JMFC, LAMTAPUT(Koraput)
108	D-CRLMC/28547/2024 CRLMC/3921/2024	NIKUNJA BIHARI ROUT VS AKASHYA KUMAR DAS	MAHESWAR MOHANTY VS	GR/0000049/2021 //0 S.D.M.,JAJPUR(Jajapur)
109	D-CRLMC/30377/2024 CRLMC/3922/2024	PRADEEP KUMAR MOHANTY VS STATE OF ODISHA	SIRISH CHANDRA TRIPATHY VS	CRMC/0002015/2024 //0 J.M.F.C.,BALASORE(Baleshwar)
110	D-CRLMC/30157/2024 CRLMC/3923/2024	SAROJ KUMAR SETHY VS STATE OF ODISHA	KALPATARU KHUNTIA VS	ICC/0000353/2018 JANKIA P.S. /132 /2020 J.M.F.C.,KHURDA(Khordha)
111	D-CRLMC/27774/2024 CRLMC/3924/2024	ARUN KUMAR BARIK VS STATE OF ODISHA	BIDYADHAR PRADHAN VS	GR/0000755/2020 BARIPADA TOWN /274 /2007 C.J.M.,BARIPADA(Mayurbhanj)
112	D-CRLMC/29241/2024 CRLMC/3925/2024	SAKTI JYOTI BIRA @ SWAIN VS STATE OF ODISHA	DR. SIMANCHALLA RANJIT VS	GR/0001380/2007 ERASAMA /163 /2023 ADDL SESSIONS JUDGE, KUJANG(Jagatsi
113	D-CRLMC/30162/2024 CRLMC/3926/2024	SAROJ KUMAR SETHY VS STATE OF ODISHA	KALPATARU KHUNTIA VS	Spl/0000024/2023 JANKIA P.S. /137 /2020 2ND A.D.J.,KHURDA(Khordha)
				TR/0000033/2020

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114	D-CRLMP/29584/2024 CRLMP/1403/2024	SANGITA DAS VS STATE OF ODISHA	KALI PRASAD MOHANTY VS	//0 () //
115	D-CRLMP/29967/2024 CRLMP/1404/2024	GOLAK PRASAD PANDA VS STATE OF ODISHA	RASHMI RANJAN MISHRA VS	SORO /484 /2024 () //
116	D-CRLMP/28968/2024 CRLMP/1405/2024	LAXMAN UGURSANDI @ LAXMAN UGRASANDI VS STATE OF ODISHA	SATYA JEET ROUT VS	PALLAHARA /215 /2024 () //
117	D-CRLMP/29648/2024 CRLMP/1406/2024	DEBASEES MISHRA VS MONIKA ACHARYA	BICHITRA BHUSAN MOHANTY VS	//0 JUDGE FAMILY COURT,BHUBANESWA Crp/0000030/2022
118	D-CRLMP/29759/2024 CRLMP/1407/2024	PITAMBAR BEHERA VS STATE OF ODISHA	GYANENDRA KUMAR TRIPATHY VS	BADACHANA /198 /2024 () //
119	D-CRLMP/29884/2024 CRLMP/1408/2024	SARMISTA BEHURA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
120	D-CRLMP/24275/2024 CRLMP/1409/2024	PRIYATAMA SETHI VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	//0 () //
121	D-CRLMP/30047/2024 CRLMP/1410/2024	SWEETY SATAPATHY VS STATE OF ODISHA	DOLAGOBINDA MOHAPATRA VS	//0 () //
122	D-CRLMP/29615/2024 CRLMP/1411/2024	RANJITA BEHERA VS STATE OF ODISHA	PRAFULLA KUMAR BISWAL VS	AUL /361 /2024 () //
123	D-CRLMP/29961/2024 CRLMP/1412/2024	PSR CINEMAS, SUNDARGRAH VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	//0 () //
124	D-CRLREV/27643/2024 CRLREV/597/2024	BHARATI PATRA VS STATE OF ODISHA(VIG.)	KISHORE KUMAR MISHRA VS	VIGILANCE PS (BERHAMPUR) /43 /2010 C.J.M.,BERHAMPUR(Ganjam) GR/0000045/2010
125	D-CRLREV/30497/2024	DIBYANSHU PRASAD DAS	SK. ZAFARULLA	MALGODOWN /121 /2020

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	CRLREV/598/2024	VS STATE OF ODISHA	VS	3RD ADJ,CUTTACK(Cuttack) ST/0000273/2021
126	D-CRLREV/30683/2024 CRLREV/599/2024	ROSHAN DHRUB VS STATE OF ODISHA	ARIJEET MISHRA VS	BARBIL /228 /2024 ADDL.DIST.JUDGE,KEONJHAR(Kendujhar)
127	D-CRLREV/30318/2024 CRLREV/600/2024	SANTOSH KUMAR PANDA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	CRA/0000007/2024 CHATRAPUR /153 /2005 AD-HOC ADDL.DIST.JUDGE,CHATRAPUR
128	D-CRLREV/30798/2024 CRLREV/601/2024	SNEHALATA BEHERA@DEHURY VS BANKANIDHI DEHURY	DEBENDRA KUMAR SAHOO (1) VS	CRA/0000010/2010 //0 S.D.J.M.,ATHMALLIK(Anugul) CRMC/0000001/2023
129	D-CRLREV/30826/2024 CRLREV/602/2024	SALIL AGRAWAL@AGRAWALA VS STATE OF ODISHA	PRANAB KUMAR SAMANTRAY VS	RAIRANGPUR TOWN /267 /2024 S.D.J.M.-CIVIL JUDGE (JD),RAIRANGPUR CRMC/0000251/2024
130	D-FAO/40842/2024 FAO/470/2024	SARBESWAR LENKA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// STATE EDUCATION TRIBUNAL,BHUBANESHWAR
131	D-FAO/42709/2024 FAO/471/2024	AHALYA BEWA @ DEI VS UNION OF INDIA	DEEPALI MAHAPATRA VS	// RAILWAY CLAIMS TRIBUNAL, BHUBANESHWAR
132	D-FAO/42267/2024 FAO/472/2024	M/S SEVEN HILLS ESTATE LTD. ,GANJAM VS STATE OF ODISHA	PRASANT KISHORE RAY VS	Oa/0000099/2019 // PRESIDING OFFICER,DESIGNATED COURT OFFICER
133	D-FAO/43562/2024 FAO/473/2024	MINATI JENA VS UNION OF INDIA	SATYABAN SAHOO VS	IA/0000003/2018 // RAILWAY CLAIMS TRIBUNAL, BHUBANESHWAR
134	D-FAO/43568/2024 FAO/474/2024	KAMALIMANI PAL VS UNION OF INDIA	SATYABAN SAHOO VS	Oa/0000162/2019 // RAILWAY CLAIMS TRIBUNAL, BHUBANESHWAR
135	D-FAO/43557/2024 FAO/475/2024	D.KANAK PRADHAN VS UNION OF INDIA	SATYABAN SAHOO VS	Oa/0000113/2023 // RAILWAY CLAIMS TRIBUNAL, BHUBANESHWAR
136	D-FAO/43564/2024 FAO/476/2024	ASHRULATA DIKSHIT @ DIXIT VS	SATYABAN SAHOO VS	Oa/0000055/2024 // ()

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137	D-MACA/43464/2024 MACA/1032/2024	UNION OF INDIA NIRJHARANI DAS VS ALOK KUMAR NAYAK	KARUNAKAR DAS VS	// // 3rd M.A.C.T., CUTTACK(Cuttack) Mac/0001011/2016
138	D-MACA/43534/2024 MACA/1033/2024	PRIYAMBADA NANDA VS KSHYAMANIDHI PRADHAN	PRADEEP KUMAR MISHRA VS	// 1ST MACT, DEOGARH(Debagarh) Mac/0000032/2022
139	D-MACA/43571/2024 MACA/1034/2024	A.SAI KUMAR REDDY VS VEMULA VENKEIAH	BISHNU BRATA SINGH VS	// III M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000315/2019
140	D-MATA/40304/2024 MATA/364/2024	RADHASHYAM NANDA VS NARMADA PANDA	SIDHARTH PRASAD DAS VS	// JUDGE FAMILY COURT,GANJAM(Ganja CP/0000066/2019
141	D-RPFAM/42609/2024 RPFAM/290/2024	SARITA MOHANTY@SWAIN VS BIRANCHI NARAYAN SWAIN	BHASKAR CHANDRA PANDA VS	// JUDGE FAMILY COURT,CUTTACK(Cutta Crp/0000447/2011
142	D-RPFAM/43291/2024 RPFAM/291/2024	SITAKANTA SAHOO VS GITAMANI SAHOO	PRAVASH CHANDRA JENA VS	// JUDGE FAMILY COURT,KHURDA(Khor Crp/0000280/2021
143	D-RSA/42136/2024 RSA/362/2024	SABITA KUMARI DASH VS SUHASINI DASH	JAGAJIBAN PRADHAN VS	// DISTRICT & SESSIONS JUDGE,BOLANG RFA/0000037/2023
144	D-RSA/43174/2024 RSA/363/2024	KAPAL BASUDEVA @ K.BASUDEV VS KAPAL PRAKASH @ K. PRAKASH RAO @ KAPA PRAKASH	SANJAY KUMAR PRADHAN VS	// 1ST A.D.J.,BERHAMPUR(Ganjam) RFA/0000062/2018
145	D-RSA/43178/2024 RSA/364/2024	RASULGARH,SATSANG VIHAR,BBSR VS SRIDHAR SUNDAR MISHRA	SWARUP KUMAR PATNAIK VS	// A.D.J. _ SPL.JUDGE (VIG.),BHUBANESW RFA/0000322/2022
146	D-RVWPET/41273/2024 RVWPET/243/2024	ODISHA HYDRO POWER CORPORATION LTD. ODISHA VS GOLAK CHANDRA SWAIN	R.K.KANUNGO VS	// () //
147	D-TRP(C)/43206/2024 TRP(C)/319/2024	BANDANA THATOI VS SAMAL TOPAZ	SIBA PRASAD SAHOO VS	// JUDGE FAMILY COURT,ROURKELA(Su CP/0000077/2024

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148	D-TRP(C)/42995/2024 TRP(C)/320/2024	SHWETALISHA MAHARANA VS JITENDRA KUMAR SAHOO	AMIT PRASAD BOSE VS	// JUDGE, FAMILY COURT, JAJPUR(Jajapur CP/0000302/2024
149	D-TRP(C)/43029/2024 TRP(C)/321/2024	LAXMI BARIK VS SANJIB KUMAR BARIK	GYANALOKA MOHANTY VS	// JUDGE, FAMILY COURT, JAJPUR(Jajapur CP/0000289/2024
150	D-TRPCRL/30430/2024 TRPCRL/90/2024	SANTANU KUMAR PADHI VS SWAGATIKA MISHRA	ASHOK KUMAR SARANGI VS	//0 JUDGE FAMILY COURT, BHUBANESWA Cp/0000095/2024
151	D-WA/43127/2024 WA/2769/2024	SAROJINI MISHRA VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	// 0 //
152	D-WA/42263/2024 WA/2770/2024	BHAGIRATHI KANTA VS UNION OF INDIA	PRASANT KISHORE RAY VS	// 0 //
153	D-WA/40715/2024 WA/2771/2024	PUSPESWAR GIRI VS THE CHIEF MANAGER (DAND IR) , DISCIPLINARY AUTHORITY, PUNJAB NATIONAL BANK, KOLKATA	RAMAKANTA SARANGI VS	// 0 //
154	D-WA/43058/2024 WA/2772/2024	STATE OF ODISHA VS ANANTA NARAYAN BANCHHOR	DEBASIS MOHAPATRA, A.S.C. VS	// 0 //
155	D-WA/43060/2024 WA/2773/2024	STATE OF ODISHA VS SARAT KUMAR NAYAK	BIPLAB MOHANTY, A.G.A. VS	// 0 //
156	D-WA/43061/2024 WA/2774/2024	STATE OF ODISHA VS PADMA CHARAN BEHERA	SANGRAM KESHARI JENA, A.G.A. VS	// 0 //
157	D-WA/43064/2024 WA/2775/2024	STATE OF ODISHA VS BIJAYA KUMAR MOHANTY	ARNAV BEHERA, A.S.C. VS	// 0 //
158	D-WA/43065/2024 WA/2776/2024	STATE OF ODISHA VS SUSHANTA KUMAR LENKA	ARNAV BEHERA, A.S.C. VS	// 0 //
159	D-WA/43128/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	//

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	WA/2777/2024	VS BALARAM KAR	VS	0 //
160	D-WA/43242/2024 WA/2778/2024	STATE OF ODISHA VS SURESH CHANDRA HOTA	BIPLAB MOHANTY, A.G.A. VS	// 0 //
161	D-WA/43336/2024 WA/2779/2024	STATE OF ODISHA VS PURNA CHANDRA SAHU	BIPLAB MOHANTY,A.G.A VS	// 0 //
162	D-WA/40581/2024 WA/2780/2024	STATE OF ODISHA VS LIPIKA MOHANTY	BIPLAB MOHANTY,A.G.A VS	// 0 //
163	D-WP(C)/42764/2024 WP(C)/25502/2024	RANJAN BHUYAN VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// 0 //
164	D-WP(C)/42875/2024 WP(C)/25503/2024	MALAYA KUMAR KHUNTIA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
165	D-WP(C)/40723/2024 WP(C)/25504/2024	SAMIR KUMAR PRADHAN VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
166	D-WP(C)/42881/2024 WP(C)/25505/2024	MADAM GOND VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
167	D-WP(C)/42753/2024 WP(C)/25506/2024	BRANCH MANAGER, UCO BANK, ODAPARA VS THE SUB COLLECTOR CUM SPECIAL CERTIFICATE OFFICER, BBSR	BIBHUTI BHUSAN SWAIN VS	// 0 //
168	D-WP(C)/42914/2024 WP(C)/25507/2024	ANIL KUMAR SAHOO VS TATA POWER CENTRAL ODISHA DISTRIBUTION LTD, BBSR	SAMEER KUMAR DAS VS	// 0 //
169	D-WP(C)/41219/2024 WP(C)/25508/2024	PRAKASH KUMAR DAS VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //
170	D-WP(C)/42208/2024 WP(C)/25509/2024	PADMABATI PARIDA VS	AKSHYANGSHU SEKHAR NANDY VS	// 0

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171	D-WP(C)/42258/2024 WP(C)/25510/2024	STATE OF ODISHA SURYAKANTA DEBANATH VS	ASHOK KUMAR SAHOO VS	// // ()
172	D-WP(C)/43102/2024 WP(C)/25511/2024	STATE OF ODISHA MANAMAYI ACHARYA VS	HARIPAD MOHANTY VS	// // ()
173	D-WP(C)/42806/2024 WP(C)/25512/2024	STATE OF ODISHA RAMAKANTA NAIK VS	DEEPAK KUMAR MOHAPATRA VS	// // ()
174	D-WP(C)/43493/2024 WP(C)/25513/2024	STATE OF ODISHA ROSHAN KUMAR MISHRA VS	AGNIHOTRA SAHU VS	// // ()
175	D-WP(C)/42808/2024 WP(C)/25514/2024	STATE OF ODISHA RASANANDA NAIK VS	DEEPAK KUMAR MOHAPATRA VS	// // ()
176	D-WP(C)/43547/2024 WP(C)/25515/2024	STATE OF ODISHA BINOD KUMAR SAHU VS	SWADHIN KESARI SINGH VS	// // ()
177	D-WP(C)/43129/2024 WP(C)/25516/2024	STATE OF ODISHA SURENDRA MEHER VS	PRANAB KUMAR PASAYAT VS	// // ()
178	D-WP(C)/42240/2024 WP(C)/25517/2024	STATE OF ODISHA RAMA CHANDRA MAITY VS	ASHOK KUMAR SAHOO VS	// // ()
179	D-WP(C)/43158/2024 WP(C)/25518/2024	STATE OF ODISHA SUBHASISH MOHANTY VS	BISWAJIT PASAYAT VS	// // ()
180	D-WP(C)/43548/2024 WP(C)/25519/2024	STATE OF ODISHA KALUCHARAN SWAIN VS	SWADHIN KESARI SINGH VS	// // ()
181	D-WP(C)/43241/2024 WP(C)/25520/2024	STATE OF ODISHA BIKASH PARIDA VS	SUBASH CHANDRA PANI VS	// // ()
		STATE OF ODISHA		//

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182	D-WP(C)/43259/2024 WP(C)/25521/2024	NASIM MAHAMMAD VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	// 0 //
183	D-WP(C)/43275/2024 WP(C)/25522/2024	M/S. SALIM ENTERPRISES, JAJPUR VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	// 0 //
184	D-WP(C)/41874/2024 WP(C)/25523/2024	PUSPANJALI SAHU @ PUSPANJALI DASH VS THE ADDL. CHIEF SECY. TO GOVT.,FINANCE DEPT.,BBSR	SANDHYARANI PANI VS	// 0 //
185	D-WP(C)/43280/2024 WP(C)/25524/2024	NASIM MAHAMMAD VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	// 0 //
186	D-WP(C)/42888/2024 WP(C)/25525/2024	CHHABIRANI SINGH VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
187	D-WP(C)/43491/2024 WP(C)/25526/2024	BHAKTA CHARAN PRADHAN VS RAVENSHAW UNIVERSITY, CUTTACK	TARUN PATNAIK VS	// 0 //
188	D-WP(C)/41228/2024 WP(C)/25527/2024	BHOLESWAR DAURA VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //
189	D-WP(C)/42534/2024 WP(C)/25528/2024	NARAYAN BHOI VS STATE OF ODISHA	MANAS PATI VS	// 0 //
190	D-WP(C)/39787/2024 WP(C)/25529/2024	JYOSTHNA JENA VS STATE OF ODISHA	SIDHARTHA DAS VS	// 0 //
191	D-WP(C)/43182/2024 WP(C)/25530/2024	RAVI KUMAR KUKREJA VS COLLECTOR CUM APPELLATE AUTHORITY, RAYAGADA	GOPINATH MISHRA VS	// 0 //
192	D-WP(C)/43107/2024 WP(C)/25531/2024	TAPAI SI VS STATE OF ODISHA	SAROJ KUMAR ROUSTRAY VS	// 0 //
193	D-WP(C)/43187/2024	RATNAKAR SENAPATI	GOPINATH MISHRA	//

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	WP(C)/25532/2024	VS DEBT RECOVERY TRIBUNAL CUTTACK	VS	0 //
194	D-WP(C)/43282/2024 WP(C)/25533/2024	SUSAMA MALLICK VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //
195	D-WP(C)/43285/2024 WP(C)/25534/2024	MAUNABATI BEHERA VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //
196	D-WP(C)/43119/2024 WP(C)/25535/2024	RPFAS TECHNOLOGIES PRIVATE LTD, BANGALORE VS STATE OF ODISHA	NIKHILESH BARIK VS	// 0 //
197	D-WP(C)/42743/2024 WP(C)/25536/2024	K.TRINATH PATRA VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	// 0 //
198	D-WP(C)/43288/2024 WP(C)/25537/2024	PRIYANKA SAHOO VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //
199	D-WP(C)/42718/2024 WP(C)/25538/2024	BRUNDABATI DEHERIA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
200	D-WP(C)/41723/2024 WP(C)/25539/2024	ISWAR KUMURA VS STATE OF ODISHA	SUBRAT KUMAR DAS VS	// 0 //
201	D-WP(C)/43306/2024 WP(C)/25540/2024	PAYAL SAHOO VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //
202	D-WP(C)/43310/2024 WP(C)/25541/2024	SOUMENDRA KUMAR SAHOO VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //
203	D-WP(C)/43341/2024 WP(C)/25542/2024	RUMA NAIK VS STATE OF ODISHA	DEBASHISHA HOTA VS	// 0 //
204	D-WP(C)/43314/2024 WP(C)/25543/2024	ANIL KUMAR SAHOO VS	MANAS RANJAN KHATUA VS	// 0

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205	D-WP(C)/43342/2024 WP(C)/25544/2024	STATE OF ODISHA KAIBALYA NAIK VS	DEBASHISHA HOTA VS	// // ()
206	D-WP(C)/41725/2024 WP(C)/25545/2024	STATE OF ODISHA NARAYAN SETH VS	SUBRAT KUMAR DAS VS	// // ()
207	D-WP(C)/43343/2024 WP(C)/25546/2024	STATE OF ODISHA MAHENDRA NAIK VS	DEBASHISHA HOTA VS	// // ()
208	D-WP(C)/43145/2024 WP(C)/25547/2024	STATE OF ODISHA KAPARDISEN MOHAPATRA VS	BIPIN KUMAR NAYAK VS	// // ()
209	D-WP(C)/43344/2024 WP(C)/25548/2024	STATE OF ODISHA AHALYA DEHURY VS	DEBASHISHA HOTA VS	// // ()
210	D-WP(C)/43317/2024 WP(C)/25549/2024	STATE OF ODISHA PRIYANKA SAHOO VS	MANAS RANJAN KHATUA VS	// // ()
211	D-WP(C)/42906/2024 WP(C)/25550/2024	STATE OF ODISHA RASMITA BARIK VS R.T.O.JAGATSINGH	CHANDAN MISHRA VS	// // ()
212	D-WP(C)/43345/2024 WP(C)/25551/2024	BENU PRADHAN VS	DEBASHISHA HOTA VS	// // ()
213	D-WP(C)/43151/2024 WP(C)/25552/2024	STATE OF ODISHA PRASANTA KUMAR SAHOO VS	BIPIN KUMAR NAYAK VS	// // ()
214	D-WP(C)/43152/2024 WP(C)/25553/2024	STATE OF ODISHA ARUN KUMAR BHATTACHARJEE VS	DILLIP KUMAR MOHAPATRA VS	// // ()
215	D-WP(C)/43235/2024 WP(C)/25554/2024	STATE OF ORISSA SAMARENDRA KUMAR MAHARANA VS SENIOR BRANCH MANAGER, B.O.I,GOPALPUR BRANCH,CUTTACK	SAMBIT SAMAL VS	// // ()

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216	D-WP(C)/43736/2024 WP(C)/25555/2024	DURJODHAN BISHI VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// 0 //
217	D-WP(C)/41336/2024 WP(C)/25556/2024	MAHIMA NAIK VS CHAIRMAN CUM MANAGING DIRECTOR MCL, SAMBALPUR	ACHYUTANANDA PATTANAİK VS	// 0 //
218	D-WP(C)/43155/2024 WP(C)/25557/2024	TRILOCHANA MISHRA VS STATE OF ODISHA.	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
219	D-WP(C)/43723/2024 WP(C)/25558/2024	HAPINA NAYAK VS STATE OF ODISHA	RAJIB RATH VS	// 0 //
220	D-WP(C)/42777/2024 WP(C)/25559/2024	SURENDRA KUMAR SWAIN VS STATE OF ODISHA	KEDAR KUMAR DASH VS	// 0 //
221	D-WP(C)/43173/2024 WP(C)/25560/2024	SHAIK ANSAR ALI VS THE TAHASILDAR, NISCHINTAKOILI, CUTTACK	ISRAİL KHAN VS	// 0 //
222	D-WP(C)/42496/2024 WP(C)/25561/2024	MAHENDRA KUMAR SWAIN VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
223	D-WP(C)/42610/2024 WP(C)/25562/2024	SAROJ KUMAR MAHARANA VS SUPERINTENDENT, CGST AND CENTRAL EXCISE, BBSR II DIV	GYANENDRA KUMAR PARIDA VS	// 0 //
224	D-WP(C)/43616/2024 WP(C)/25563/2024	DAMAYANTI NAYAK VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
225	D-WP(C)/43190/2024 WP(C)/25564/2024	KEDAR SETHI VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
226	D-WP(C)/42514/2024 WP(C)/25565/2024	GOVINDA CHANDRA SAHOO VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
227	D-WP(C)/42829/2024	M/S ICICI LOMBARD GENERAL INSURANCE CO.LTD	ANUPAM DASH	//

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	WP(C)/25566/2024	VS	VS	0
		DR.SANTOSH KUMAR MISHRA		//
228	D-WP(C)/42800/2024	MADHUSUDAN NAIK	DEEPAK KUMAR MOHAPATRA	//
	WP(C)/25567/2024	VS	VS	0
		STATE OF ODISHA		//
229	D-WP(C)/42545/2024	SUBUDHI BISWAL	SHARMISTHA SAMAL	//
	WP(C)/25568/2024	VS	VS	0
		STATE OF ODISHA		//
230	D-WP(C)/43626/2024	PRASANNA KUMAR PRADHAN	SUSANTA KUMAR BARAL	//
	WP(C)/25569/2024	VS	VS	0
		STATE OF ODISHA		//
231	D-WP(C)/42837/2024	NIRANJANA BEHERA	MANAS PATI	//
	WP(C)/25570/2024	VS	VS	0
		STATE OF ODISHA		//
232	D-WP(C)/43730/2024	RASMI RANJAN PAIKARAY	SUBHANKAR ROUT	//
	WP(C)/25571/2024	VS	VS	0
		STATE OF ODISHA		//
233	D-WP(C)/42549/2024	MAHARGA MAJHI	SHARMISTHA SAMAL	//
	WP(C)/25572/2024	VS	VS	0
		STATE OF ODISHA		//
234	D-WP(C)/43347/2024	SATURA NAIK	DEBASHISHA HOTA	//
	WP(C)/25573/2024	VS	VS	0
		STATE OF ODISHA		//
235	D-WP(C)/43349/2024	SANTILATA DEHURY	DEBASHISHA HOTA	//
	WP(C)/25574/2024	VS	VS	0
		STATE OF ODISHA		//
236	D-WP(C)/33745/2024	PADMINI SABAR	DR. BINODA KUMAR MISHRA	//
	WP(C)/25575/2024	VS	VS	0
		STATE OF ODISHA		//
237	D-WP(C)/42876/2024	RANJIT KARNA	PITAMBAR PANDA	//
	WP(C)/25576/2024	VS	VS	0
		STATE OF ODISHA		//
238	D-WP(C)/43350/2024	MAYADHAR DIANI	DEBASHISHA HOTA	//
	WP(C)/25577/2024	VS	VS	0

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239	D-WP(C)/42683/2024 WP(C)/25578/2024	STATE OF ODISHA SRIRAM KISAN VS	NIHAL RATH VS	// // ()
240	D-WP(C)/43351/2024 WP(C)/25579/2024	STATE OF ODISHA GOLAP NAIK VS	DEBASHISHA HOTA VS	// // ()
241	D-WP(C)/41992/2024 WP(C)/25580/2024	STATE OF ODISHA BISWAJIT ROUT VS	BIBHU PRASAD DAS VS	// // ()
242	D-WP(C)/43352/2024 WP(C)/25581/2024	STATE OF ODISHA SUBALA NAIK VS	DEBASHISHA HOTA VS	// // ()
243	D-WP(C)/43007/2024 WP(C)/25582/2024	STATE OF ODISHA SASANKA SEKHAR JENA VS	SUBHADUTTA ROURTRAY VS	// // ()
244	D-WP(C)/33754/2024 WP(C)/25583/2024	STATE OF ODISHA TUNI DAS VS	DR. BINODA KUMAR MISHRA VS	// // ()
245	D-WP(C)/42362/2024 WP(C)/25584/2024	STATE OF ODISHA UMESH KUMAR ROUT RAY VS	NIRANJAN LENKA VS	// // ()
246	D-WP(C)/42956/2024 WP(C)/25585/2024	STATE OF ODISHA PARAMANANDA BEHERA VS	GIRISH CHANDRA SAHU VS	// // ()
247	D-WP(C)/38462/2024 WP(C)/25586/2024	STATE OF ODISHA PRATIMA RATH VS	GOPAL KRUSHNA NANDA VS	// // ()
248	D-WP(C)/42969/2024 WP(C)/25587/2024	STATE OF ODISHA DR.ASHOK KUMAR DAS VS	LALIT KUMAR MAHARANA VS	// // ()
249	D-WP(C)/41887/2024 WP(C)/25588/2024	STATE OF ODISHA RANJEETA MUND SHARMA VS COMMISSIONER CUM SECRETARY TO HIGHER EDUCATION DEPT.,GOVT. OF ODISHA	SANDHYARANI PANI VS	// // ()

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250	D-WP(C)/39323/2024 WP(C)/25589/2024	KANAKLATA SWAIN VS STATE OF ODISHA	DEEPAK KUMAR RATHA VS	// 0 //
251	D-WP(C)/43071/2024 WP(C)/25590/2024	NILAKANTHA DASH VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
252	D-WP(C)/39672/2024 WP(C)/25591/2024	STATE OF ODISHA VS M/S TATA STEEL LIMITED.,BHUBANESWAR	SAILAZA NANDAN DAS,A.S.C VS	// 0 //
253	D-WP(C)/43706/2024 WP(C)/25592/2024	M/S LIONS CLUB OF CUTTACK EYE HOSPITAL AND RESEARCH CENTRE VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //
254	D-WP(C)/43467/2024 WP(C)/25593/2024	SANJIB KUMAR BAISHAKH @ BAISHAKA VS CHIEF COMMISSIONER, CGST, BBSR	ADITYA SINGH MOHANTY VS	// 0 //
255	D-WP(C)/43720/2024 WP(C)/25594/2024	NALCO EMPLOYEES CENTRAL UNION, BBSR VS UNION OF INDIA	SUKANTA KUMAR DALAI VS	// 0 //
256	D-WP(C)/40111/2024 WP(C)/25595/2024	MURALIDHAR PRADHAN VS DISTRICT CONSUMER PROTECTION OFFICER-CUM-ADDL DISTRICT MAGISTRATE,	JUDHISTHIR SAHOO VS NAYAGARH	// 0 //
257	D-WP(C)/42164/2024 WP(C)/25596/2024	NIRAKAR MAHANTA VS STATE OF ORISSA	TUSAR KANTA MAHANTA VS	// 0 //
258	D-WP(C)/40169/2024 WP(C)/25597/2024	LILI SAHOO VS STATE OF ORISSA	PRASANNA KUMAR DASH VS	// 0 //
259	D-WP(C)/43769/2024 WP(C)/25598/2024	MUSA BARIK VS STATE OF ODISHA	DAYANIDHI MISHRA VS	// 0 //
260	D-WP(C)/40320/2024 WP(C)/25599/2024	DWADASH KUMAR PADHAN VS STATE OF ODISHA	PRATIMA NAYAK VS	// 0 //
261	D-WP(C)/43123/2024	OMM JAY JAGANNATH SELF HELP GROUP, KHURDA	KARUNAKAR NAYAK	//

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	WP(C)/25600/2024	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/43139/2024 WP(C)/25601/2024	BHARATI MOHANTY VS UNION OF INDIA	SAILABALA JENA VS	// 0 //
263	D-WP(C)/43590/2024 WP(C)/25602/2024	GANESH KUMAR PRADHAN VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
264	D-WP(C)/43144/2024 WP(C)/25603/2024	SARAT KUMAR CHAND VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
265	D-WP(C)/43063/2024 WP(C)/25604/2024	AKULA CHANDRA MAHANTA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
266	D-WP(C)/43148/2024 WP(C)/25605/2024	TARANISEN ROUT VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //
267	D-WP(C)/43592/2024 WP(C)/25606/2024	SARBASREE SUBHADARSAN MOHANTY VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
268	D-WP(C)/43199/2024 WP(C)/25607/2024	SAROJ ROUT VS SUNITA ROUT	BISHNU PRASAD PRADHAN VS	// 0 //
269	D-WP(C)/42334/2024 WP(C)/25608/2024	PRADEEP @ PRADIP KUMAR CHANDRAKAR VS COMMNR.-CUM-SECY. TO GOVT., DEPT. OF COOPERATION, ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //
270	D-WP(C)/43594/2024 WP(C)/25609/2024	SUJOGYA KUMAR SAMANTRAY VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
271	D-WP(C)/43393/2024 WP(C)/25610/2024	KAILASH CHANDRA MOHANTY VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
272	D-WP(C)/43772/2024 WP(C)/25611/2024	HIMANI ABHILIPSA BADU VS	SUBHADUTTA ROURTRAY VS	// 0

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273	D-WP(C)/42390/2024 WP(C)/25612/2024	STATE OF ODISHA DR.JYOTI RANJAN NAYAK VS PRESIDENT SIKSHA O ANUSANDHAN, BBSR	ASHWINI KUMAR DAS VS	// // ()
274	D-WP(C)/43595/2024 WP(C)/25613/2024	NAMITA DASH VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// ()
275	D-WP(C)/42505/2024 WP(C)/25614/2024	ANITA KUMARI PADHY VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// ()
276	D-WP(C)/42531/2024 WP(C)/25615/2024	MAYADHAR SAHU VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// ()
277	D-WP(C)/43596/2024 WP(C)/25616/2024	MUKUNDA CHARAN MOHAPATRA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// ()
278	D-WP(C)/42561/2024 WP(C)/25617/2024	PRADOSH KUMAR PANDA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// ()
279	D-WP(C)/42393/2024 WP(C)/25618/2024	BUDEI @ BUDU MURMU VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// ()
280	D-WP(C)/40862/2024 WP(C)/25619/2024	SUMITRA KHUNTIA VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// ()
281	D-WP(C)/43599/2024 WP(C)/25620/2024	BANDANA BHUYAN VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// ()
282	D-WP(C)/41074/2024 WP(C)/25621/2024	KUMUDINI JAYASINGH VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// ()
283	D-WP(C)/42573/2024 WP(C)/25622/2024	PRADEEP KUMAR PRADHAN VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// ()

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284	D-WP(C)/42491/2024 WP(C)/25623/2024	KSHAMA KARA GIRI VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
285	D-WP(C)/41129/2024 WP(C)/25624/2024	SAYAD TAKRUB HOSSEN @ SAYED TAKRUB HUSSAIN VS STATE OF ORISSA	LINGARAJ DASH VS	// 0 //
286	D-WP(C)/43600/2024 WP(C)/25625/2024	CHARULATA SWAIN VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
287	D-WP(C)/42571/2024 WP(C)/25626/2024	SWALEHA AHEMMED VS RESERVE BANK OF INDIA, MUMBAI	ANUP KUMAR PATRNAIK VS	// 0 //
288	D-WP(C)/41164/2024 WP(C)/25627/2024	SANTOSH KUMAR PANDA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
289	D-WP(C)/43601/2024 WP(C)/25628/2024	GANGADHAR DAS VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
290	D-WP(C)/40321/2024 WP(C)/25629/2024	SURESH BHOI VS STATE OF ODISHA	PRATIMA NAYAK VS	// 0 //
291	D-WP(C)/41252/2024 WP(C)/25630/2024	HAREKRUSHNA DAS VS UNION OF INDIA	SOUMYA RANJAN MOHANTY VS	// 0 //
292	D-WP(C)/42580/2024 WP(C)/25631/2024	SWALEHA AHEMMED VS RESERVE BANK OF INDIA, MUMBAI	ANUP KUMAR PATRNAIK VS	// 0 //
293	D-WP(C)/43188/2024 WP(C)/25632/2024	BABITA SAHOO VS STATE OF ODISHA	BIKASH MISHRA VS	// 0 //
294	D-WP(C)/42189/2024 WP(C)/25633/2024	BRAHMANANDA SWAIN VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //
295	D-WP(C)/39435/2024	GADEI SWAIN	SAROJA KANTA SAMAL	//

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	WP(C)/25634/2024	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/41364/2024 WP(C)/25635/2024	M/S. P.K. MININGS PVT.LTD., BBSR VS UNION OF INDIA	ASIT KUMAR DASH VS	// 0 //
297	D-WP(C)/42736/2024 WP(C)/25636/2024	POONAM PUJARI VS THE ASST. REGISTRAR OF INCOME TAX APPELLATE TRIBUNAL, CUTTACK	BIJAY PANDA VS	// 0 //
298	D-WP(C)/42689/2024 WP(C)/25637/2024	KAILASH CHANDRA NAIK VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
299	D-WP(C)/41279/2024 WP(C)/25638/2024	MAHESWAR PANIGRAHI VS GOVT. OF ODISHA	PRATIK DASH VS	// 0 //
300	D-WP(C)/43602/2024 WP(C)/25639/2024	GEETA CHOUDHARY VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
301	D-WP(C)/41319/2024 WP(C)/25640/2024	CHAKANANDA KAMPA VS STATE OF ODISHA	PRASANTA KUMAR JOSHI VS	// 0 //
302	D-WP(C)/42466/2024 WP(C)/25641/2024	AJIT KUMAR PATRO VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //
303	D-WP(C)/43609/2024 WP(C)/25642/2024	RUPNARAYAN AGRAWALLA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
304	D-WP(C)/41327/2024 WP(C)/25643/2024	THAKURDAS HANSDAH VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
305	D-WP(C)/40767/2024 WP(C)/25644/2024	M/S TIRUPATI DRILLING AND MINING SERVICES PVT. LTD., JHARSUGUDA VS THE ODISHA LIFT IRRIGATION CORPORATION, BBSR	BHABANI PRASAD MOHANTY VS	// 0 //
306	D-WP(C)/42619/2024 WP(C)/25645/2024	ANIRUDHA BEURIA VS	SATYAJIT SAMAL VS	// 0

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307	D-WP(C)/41333/2024 WP(C)/25646/2024	STATE OF ODISHA ABHIRAM PATTNAIK VS	PRADEEP KUMAR MAHAPATRA VS	// // ()
308	D-WP(C)/40322/2024 WP(C)/25647/2024	STATE OF ODISHA GOPA KUMAR PANDA VS	PRATIMA NAYAK VS	// // ()
309	D-WP(C)/43229/2024 WP(C)/25648/2024	STATE OF ODISHA SATYABRATA GHADEI VS	BIJAY KUMAR BEHERA VS	// // ()
310	D-WP(C)/41377/2024 WP(C)/25649/2024	STATE OF ODISHA DHABALESWAR MAJHI VS	PRAMOD KUMAR KUANR VS	// // ()
311	D-WP(C)/41334/2024 WP(C)/25650/2024	STATE OF ODISHA KAHAL SINGH BAG VS	PRADEEP KUMAR MAHAPATRA VS	// // ()
312	D-WP(C)/42652/2024 WP(C)/25651/2024	STATE OF ODISHA SOUBHAGINI SAMAL VS	AMIT KUMAR SAA VS	// // ()
313	D-WP(C)/42653/2024 WP(C)/25652/2024	STATE OF ODISHA SUJATA MAJHI VS	AMIT KUMAR SAA VS	// // ()
314	D-WP(C)/42654/2024 WP(C)/25653/2024	STATE OF ODISHA PURNA CHANDRA SWAIN VS	DHANESWAR BEHERA VS	// // ()
315	D-WP(C)/43335/2024 WP(C)/25654/2024	STATE OF ODISHA RANADHIR NAYAK VS	ACHYUTANANDA PATTANAIAK VS	// // ()
316	D-WP(C)/41381/2024 WP(C)/25655/2024	CHIEF MANAGER AND A.O., UCO BANK, BALASORE PANCHANAN DHANULIA VS	PRAMOD KUMAR KUANR VS	// // ()
317	D-WP(C)/43346/2024 WP(C)/25656/2024	STATE OF ODISHA DURA PRASAN SAHOO VS M/S ODISHA FILM DEVELOPMENT CORPORATION LTD., CUTTACK	RAMESH CHANDRA BEHERA VS	// // () //

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318	D-WP(C)/43768/2024 WP(C)/25657/2024	RAVI SARAN SINGH VS THE COLLECTOR AND D.M. KHURDA	RANJAN KUMAR ROUT VS	// 0 //
319	D-WP(C)/43355/2024 WP(C)/25658/2024	STATE OF ODISHA VS KESHABA KISHOR NAYAK	SANGRAM JENA,A.G.A VS	// 0 //
320	D-WP(C)/43413/2024 WP(C)/25659/2024	PURNA CHANDRA PANDA VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //
321	D-WP(C)/43895/2024 WP(C)/25660/2024	M/S. SAIRAM STEEL INDUSTRY, KALAHANDI VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
322	D-WP(C)/42762/2024 WP(C)/25661/2024	GANGADHAR PANIGRAHI VS GENERAL MANAGER, WATCO, DIVISION NO-II, BBSR	JAJATI KESHARI KHUNTIA VS	// 0 //
323	D-WP(C)/41555/2024 WP(C)/25662/2024	PRASANTA KUMAR BEHERA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
324	D-WP(C)/43050/2024 WP(C)/25663/2024	PRIYANKA PAL VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //
325	D-WP(C)/43086/2024 WP(C)/25664/2024	BABAJI SAHOO VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	// 0 //
326	D-WP(C)/43356/2024 WP(C)/25665/2024	STATE OF ODISHA VS TANUJA KARTIK	SANGRAM KESHARI JENA,A.G.A VS	// 0 //
327	D-WP(C)/43111/2024 WP(C)/25666/2024	DILLIP KUMAR SINGH VS SETTLEMENT OFFICER, MAJOR SETTLEMENT, JOBRA, CUTTACK	RAJKUMAR SUTAR VS	// 0 //
328	D-WP(C)/43357/2024 WP(C)/25667/2024	STATE OF ODISHA VS JANARDAN THAKUR	SANGRAM KESHARI JENA,A.G.A VS	// 0 //
329	D-WP(C)/43788/2024	UPAMA KALO	TRILOCHAN NANDA	//

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	WP(C)/25668/2024	VS STATE OF ODISHA	VS	() //
330	D-WP(C)/43358/2024	STATE OF ODISHA	SANGRAM KESHARI JENA,A.G.A	//
	WP(C)/25669/2024	VS YUDHISTHIRA BARIK	VS	() //
331	D-WP(C)/43379/2024	LUSIBETH MAJHI @ KULDIP	DEEPANKAR PANIGRAHY	//
	WP(C)/25670/2024	VS STATE OF ODISHA	VS	() //
332	D-WP(C)/39067/2024	BALAKRISHNA DANDASENA	DEEPAK KUMAR PANI	//
	WP(C)/25671/2024	VS STATE OF ODISHA	VS	() //
333	D-WP(C)/36509/2024	SUBHASISH JENA	CHITTA RANJAN PATTNAIK	//
	WP(C)/25672/2024	VS STATE OF ODISHA	VS	() //
334	D-WP(C)/42092/2024	PRABHAT KUMAR SAHOO	NIRANJAN BISWAL	//
	WP(C)/25673/2024	VS STATE OF ODISHA	VS	() //
335	D-WP(C)/43425/2024	STATE OF ODISHA	SANGRAM KESARI JENA, A.G.A.	//
	WP(C)/25674/2024	VS PRAVASINI NAYAK	VS	() //
336	D-WP(C)/42277/2024	UDAYANATH MISHRA	SUSANTA KUMAR LENKA	//
	WP(C)/25675/2024	VS STATE OF ODISHA	VS	() //
337	D-WP(C)/42300/2024	MAMI PANI	SUBASH CHANDRA PUSPALAKA	//
	WP(C)/25676/2024	VS STATE OF ODISHA	VS	() //
338	D-WPCRL/29870/2024	BHAGABAN MALLIK	BYOMAKESH TRIPATHY	TUMUSINGA /9 /2024
	WPCRL/123/2024	VS STATE OF ODISHA	VS	() //
339	D-ABLAPL/30320/2024	GIRIJA NANDAN JENA	SUSANTA KUMAR BARAL	MADHUPATNA /262 /2024
	ABLAPL/11407/2024	VS STATE OF ODISHA	VS	() //
340	D-ABLAPL/30326/2024	BIBHUTI BHUSAN JENA	SUSANTA KUMAR BARAL	MADHUPATNA /262 /2024
	ABLAPL/11408/2024	VS	VS	()

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341	D-ABLAPL/30438/2024 ABLAPL/11409/2024	STATE OF ODISHA RANJIT @ RANAJIT MAHARANA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// BOLAGARH P.S. /207 /2024 ()
342	D-ABLAPL/29930/2024 ABLAPL/11410/2024	STATE OF ODISHA RAJU NAIK VS STATE OF ODISHA	PRAKASH CHANDRA MISHRA VS	// NARASINGHPUR /278 /2020 ()
343	D-ABLAPL/30427/2024 ABLAPL/11411/2024	STATE OF ODISHA HRUSIKESH BANKA@LEKHARAM BANKA VS STATE OF ODISHA	DEBASIS MISHRA VS	// BIJEPUR /276 /2024 ()
344	D-ABLAPL/30441/2024 ABLAPL/11412/2024	STATE OF ODISHA JAMAL UDDIN KHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// INDUSTRIAL ESTATE PS /199 /2024 ()
345	D-ABLAPL/30356/2024 ABLAPL/11413/2024	STATE OF ODISHA SK AJMER@SK KUNDO VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// DHAMNAGAR /420 /2024 ()
346	D-ABLAPL/30449/2024 ABLAPL/11414/2024	STATE OF ODISHA KULAMANI BISWAL VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	// MUDANPUR RAMPUR /184 /2024 ()
347	D-ABLAPL/30483/2024 ABLAPL/11415/2024	STATE OF ODISHA SURESH KUMAR RAO VS STATE OF ODISHA	SAKTI PRASAD DAS VS	// / /0 ()
348	D-ABLAPL/30655/2024 ABLAPL/11416/2024	STATE OF ODISHA BIJAY KUMAR SAHOO VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	// KUAKHIA /400 /2024 ()
349	D-ABLAPL/29933/2024 ABLAPL/11417/2024	STATE OF ODISHA BAISALINI PANDA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// S.P.(CID-CRL),CUTTACK /11 /2024 ()
350	D-ABLAPL/30518/2024 ABLAPL/11418/2024	STATE OF ODISHA RASHMI RANJAN PARIDA @ CHIKU PARIDA VS STATE OF ODISHA	RAKESH RANJAN DASH VS	// CHANDRASEKHARPUR /175 /2024 ()
351	D-ABLAPL/30657/2024 ABLAPL/11419/2024	STATE OF ODISHA AJAYA KUMAR SAHOO VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	// KUAKHIA /400 /2024 ()

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352	D-ABLAPL/30598/2024 ABLAPL/11420/2024	JITENDRA KUMAR RATH VS STATE OF ODISHA	SUVALAXMI DEVI VS	PIPLI /287 /2024 () //
353	D-ABLAPL/29513/2024 ABLAPL/11421/2024	HEMANTA KUMAR @HEMANTA PRADHAN VS STATE OF ODISHA	MANORANJAN MUDULI VS	JUDUM /118 /2023 () //
354	D-ABLAPL/30601/2024 ABLAPL/11422/2024	KEDARNATH SWAIN VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	ALAKUNDA /124 /2024 () //
355	D-ABLAPL/30222/2024 ABLAPL/11423/2024	SHAIK MOUDDIN @ SK. MODDIN @ MOHIN VS STATE OF ODISHA	SATYABRATA MOHANTY VS	NIALI /300 /2020 () //
356	D-ABLAPL/30413/2024 ABLAPL/11424/2024	CHAITANYA BEHERA @ BABULI BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	JENAPUR /320 /2024 () //
357	D-ABLAPL/29533/2024 ABLAPL/11425/2024	HEMANTA KUMAR @ HEMANTA PRADHAN VS STATE OF ODISHA	MANORANJAN MUDULI VS	JUDUM /79 /2023 () //
358	D-ABLAPL/30499/2024 ABLAPL/11426/2024	GOURAV SIDIQUE VS STATE OF ODISHA	P. RAMAKRISHNA PATRO VS	KASINAGAR /113 /2023 () //
359	D-ABLAPL/29942/2024 ABLAPL/11427/2024	BALARAM HANSDAH VS STATE OF ODISHA	MANAS KUMAR CHAND VS	S.P.(CID-CRL),CUTTACK /11 /2024 () //
360	D-ABLAPL/29945/2024 ABLAPL/11428/2024	SAGARIKA RATH VS STATE OF ODISHA	MANAS KUMAR CHAND VS	S.P.(CID-CRL),CUTTACK /11 /2024 () //
361	D-ABLAPL/29950/2024 ABLAPL/11429/2024	SALILAMAYEE SAHOO VS STATE OF ODISHA	MANAS KUMAR CHAND VS	S.P.(CID-CRL),CUTTACK /11 /2024 () //
362	D-ABLAPL/30523/2024 ABLAPL/11430/2024	DURJAN NAG VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	KANTABANJI /183 /2024 () //
363	D-ABLAPL/30443/2024	MADHUSMITA CHHURA	SOUBHAGYA KUMAR DASH	SINDHIKELA PS /273 /2024

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	ABLAPL/11431/2024	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/30642/2024 ABLAPL/11432/2024	KALU CHARAN MOHANTY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /650 /2024 () //
365	D-ABLAPL/30161/2024 ABLAPL/11433/2024	JAGANNATH MALIK @ GUDU VS STATE OF ODISHA	BISWORANJAN SWAIN VS	KENDRAPARA SADAR /472 /2024 () //
366	D-ABLAPL/30176/2024 ABLAPL/11434/2024	MANOJ MALIK VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	AUL /582 /2024 () //
367	D-ABLAPL/29432/2024 ABLAPL/11435/2024	RAGHUNATH SAHOO VS STATE OF ODISHA	AMIT PRASAD BOSE VS	TUMUSINGA /196 /2024 () //
368	D-ABLAPL/30645/2024 ABLAPL/11436/2024	ANAM BEHERA @ PRASANNA KUMAR BEHERA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	BOLAGARH P.S. /208 /2024 () //
369	D-ABLAPL/30332/2024 ABLAPL/11437/2024	SUJIT PATTANAYAK @ PATTANAIAK VS STATE OF ODISHA	KULDEEP MOHANTY VS	NAYAGARH SADAR /232 /2024 () //
370	D-ABLAPL/29527/2024 ABLAPL/11438/2024	MITARANI MALIK VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	BASUDEVPUR /717 /2024 () //
371	D-ABLAPL/30375/2024 ABLAPL/11439/2024	ASUTOSH MALICK VS STATE OF ODISHA	KSHIROD KUMAR PAHIL VS	DHAMNAGAR /397 /2024 () //
372	D-ABLAPL/29530/2024 ABLAPL/11440/2024	HEMANTA KUMAR @HEMANTA PRADHAN VS STATE OF ODISHA	MANORANJAN MUDULI VS	JUDUM /107 /2023 () //
373	D-ABLAPL/29986/2024 ABLAPL/11441/2024	NARESH BEHERA VS STATE OF ODISHA	UDIT RANJAN JENA VS	BOLANGIR TOWN /597 /2024 () //
374	D-ABLAPL/28845/2024 ABLAPL/11442/2024	SOUMYARANJAN NAYAK VS	GOKHA BEHERA VS	/ /0 ()

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375	D-ABLAPL/30125/2024 ABLAPL/11443/2024	STATE OF ODISHA DUKHA NAYAK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// CHANDRASEKHARPUR /731 /2024 () //
376	D-ABLAPL/29532/2024 ABLAPL/11444/2024	HEMANTA KUMAR @ HEMANTA PRADHAN VS STATE OF ODISHA	MANORANJAN MUDULI VS	JUDUM /131 /2023 () //
377	D-ABLAPL/29081/2024 ABLAPL/11445/2024	ASHOK MALLIK VS STATE OF ODISHA	RAKESH KUMAR DAS VS	BANKI /93 /2020 () //
378	D-ABLAPL/29316/2024 ABLAPL/11446/2024	SANKAR GOUDA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	DIGAPAHANDI /279 /2024 () //
379	D-ABLAPL/30597/2024 ABLAPL/11447/2024	BISHAL @ BISAL SANA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MOTU /155 /2023 () //
380	D-ABLAPL/30660/2024 ABLAPL/11448/2024	B.MADHU RAO VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	KHALLIKOTE /554 /2024 () //
381	D-ABLAPL/30672/2024 ABLAPL/11449/2024	CHIKU MAJHI VS STATE OF ODISHA	ARIJEET MISHRA VS	NIHALPRASAD /180 /2024 () //
382	D-ABLAPL/30708/2024 ABLAPL/11450/2024	GETA @ SANTOSH KUMAR ROUT VS STATE OF ODISHA	BISWARANJAN DALAI VS	BANKI /323 /2024 () //
383	D-ABLAPL/30674/2024 ABLAPL/11451/2024	BIJAY BEHERA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	HINDOL /258 /2024 () //
384	D-ABLAPL/30618/2024 ABLAPL/11452/2024	DEBENDRA SWAIN @ DEBENDRANATH SWAIN VS STATE OF ODISHA	ABHISEK MOHANTY VS	ABHAYACHANDPUR /258 /2024 () //
385	D-ABLAPL/30713/2024 ABLAPL/11453/2024	NIMAIN CHARAN MOHANTY VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //

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386	D-ABLAPL/30745/2024 ABLAPL/11454/2024	ANTARYAMI NAYAK @ AKSHAYA VS STATE OF ODISHA	HEMANTA KUMAR TRIPATHY VS	TIGIRIA /104 /2024 () //
387	D-ABLAPL/30746/2024 ABLAPL/11455/2024	ANTARYAMI NAYAK @ AKSHAYA VS STATE OF ODISHA	HEMANTA KUMAR TRIPATHY VS	TIGIRIA /132 /2024 () //
388	D-ABLAPL/30676/2024 ABLAPL/11456/2024	SAROJ KUMAR PALAI VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	KHURDA P.S. /201 /2024 () //
389	D-ABLAPL/30749/2024 ABLAPL/11457/2024	NABAJYOTI NILAKANTA PRADHAN VS STATE OF ODISHA	HARIPAD MOHANTY VS	BARIPADA TOWN /524 /2024 () //
390	D-ABLAPL/30706/2024 ABLAPL/11458/2024	HRUSIKESH MALIK VS STATE OF ODISHA	RAMAKANTA PANDA VS	KHANTAPADA /47 /2024 () //
391	D-ABLAPL/30677/2024 ABLAPL/11459/2024	DURGA CHARAN BEHERA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	BALICHANDRAPUR /195 /2024 () //
392	D-ABLAPL/30716/2024 ABLAPL/11460/2024	RATNAKARA SETHY @ SETHI VS STATE OF ODISHA	SK. ZAFARULLA VS	DHANUPALI /227 /2023 () //
393	D-ABLAPL/30684/2024 ABLAPL/11461/2024	TAPAN KUMAR BEHERA VS STATE OF ODISHA	PRAVAT KUMAR MUDULI VS	UDALA /317 /2024 () //
394	D-ABLAPL/30697/2024 ABLAPL/11462/2024	AJAY PASPUREADY @ AJAY PASPUREDY @ AJAY PASPUREDDY VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PADMAPUR /105 /2024 () //
395	D-ABLAPL/30720/2024 ABLAPL/11463/2024	SUBRAT MALLICK VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	VIGILANCE PS (BERHAMPUR) /24 /2023 () //
396	D-ABLAPL/30763/2024 ABLAPL/11464/2024	MANOHARA MAJHI @ MANA MAJHI VS STATE OF ODISHA	SATYABRATA PANDA VS	SOHELLA /360 /2024 () //
397	D-ABLAPL/30699/2024	BISWOJEET SINGH @ RAJA SINGH	BISHAL BAIVAB	RAMACHANDI /73 /2024

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	ABLAPL/11465/2024	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/30726/2024 ABLAPL/11466/2024	TRILOCHAN GIRI @ GOPAL VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	BARIA /167 /2024 () //
399	D-ABLAPL/30765/2024 ABLAPL/11467/2024	ANIL BHESARA VS STATE OF ODISHA	SATYABRATA PANDA VS	KANTAMAL /151 /2024 () //
400	D-ABLAPL/30736/2024 ABLAPL/11468/2024	PRAVAT KUMAR JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	TANGARPALI /171 /2024 () //
401	D-ABLAPL/30768/2024 ABLAPL/11469/2024	TAPAN DAS VS STATE OF ODISHA	UDIT RANJAN JENA VS	CHAULIAGANJA /182 /2024 () //
402	D-ABLAPL/29814/2024 ABLAPL/11470/2024	MANAS PRUSTY @ MANAS RANJAN PRUSTY VS STATE OF ODISHA	BISWAJIT PASAYAT VS	JAJPUR SADAR /255 /2024 () //
403	D-ABLAPL/30491/2024 ABLAPL/11471/2024	CHANDRA SEKHAR RATH VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	BOIPARIGUDA /222 /2024 () //
404	D-ABLAPL/30821/2024 ABLAPL/11472/2024	GURU PRASANNA SAHOO VS STATE OF ODISHA	ADITYA RATH VS	/ /0 () //
405	D-ABLAPL/29143/2024 ABLAPL/11473/2024	BIBHU PRASAD JENA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	CHANDRASEKHARPUR /14 /2023 () //
406	D-ABLAPL/30913/2024 ABLAPL/11474/2024	ANAYAT QUADRI KHAN VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	BHADRAK TOWN /483 /2024 () //
407	D-ABLAPL/30844/2024 ABLAPL/11475/2024	PURNACHANDRA NAYAK VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BEGUNIA P.S. /273 /2024 () //
408	D-ABLAPL/30767/2024 ABLAPL/11476/2024	SURESH DANDIA VS	SATYABRATA PANDA VS	KANTAMAL /222 /2023 ()

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409	D-ABLAPL/30735/2024 ABLAPL/11477/2024	STATE OF ODISHA MOHIT SINGH VS STATE OF ODISHA	PRAVAT KUMAR MUDULI VS	// UDALA /279 /2024 () //
410	D-ABLAPL/30764/2024 ABLAPL/11478/2024	STATE OF ODISHA MAHIMA DEBIPRASAD JENA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// ANGUL TOWN /765 /2024 () //
411	D-ABLAPL/30775/2024 ABLAPL/11479/2024	STATE OF ODISHA ANU PARIDA VS STATE OF ODISHA	KABIRAJ PRADHAN VS	// TANGI (KHURDA) /408 /2024 () //
412	D-ABLAPL/30759/2024 ABLAPL/11480/2024	STATE OF ODISHA SK MEHMOD @ MEHMOD SHAIKH VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// DERABIS /134 /2024 () //
413	D-ABLAPL/30794/2024 ABLAPL/11481/2024	STATE OF ODISHA BHIMSEN NAIK VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	// LANJIGARH /82 /2024 () //
414	D-ABLAPL/30795/2024 ABLAPL/11482/2024	STATE OF ODISHA SANATAN SARAF VS STATE OF ODISHA	JIBAN RANJAN DASH VS	// GOLAMUNDA /155 /2024 () //
415	D-ABLAPL/30814/2024 ABLAPL/11483/2024	STATE OF ODISHA RANUBALA BHUJABALA VS STATE OF ODISHA	AMITAV TRIPATHY VS	// ITAMATI /209 /2024 () //
416	D-ABLAPL/30819/2024 ABLAPL/11484/2024	STATE OF ODISHA TONU SINGH @ TANU SINGH VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	// //0 S.D.J.M.,PANPOSH(Sundargarh) 2(A)CC/0000358/2024
417	D-ABLAPL/30841/2024 ABLAPL/11485/2024	STATE OF ODISHA RASHMITA SINGH @ NAYAK VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// BEGUNIA P.S. /273 /2024 () //